

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -2380  
ANSWERED ON - 09/08/2023**

**DELAY IN THE REPORT OF THE COMMISSION FOR SUB-CATEGORISATION OF OBCs**

2380 SHRI ANEEL PRASAD HEGDE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Commission for sub-categorisation of OBCs studying the extent of inequitable distribution of benefits of reservation for OBCs was given 12 weeks time to submit its report, but the report is yet to come despite 14 extensions given and even after five years;
- (b) whether the new terms of reference (TOR) in addition to the original TOR assigned to the Commission was an after thought and was responsible for delay if so, reasons for not including new TOR during the constitution of the Commission; and
- (c) if not, reasons for delay?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) The Commission for sub-categorisation of OBCs has submitted its report to the President on 31.07.2023.

\*\*\*\*\*